COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 281 OF 2016 & IA NO. 98 OF 2018 AND APPEAL NO. 81 OF 2017 & IA NO. 99 OF 2018

Dated: <u>30th May, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NHPC Ltd. Vs. Power Grid Corporation of India Ltd. & Ors.				Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sachin Datta, Sr. Adv. Mr. Rajiv Shankar Dvivedi Mr. A.K. Sarkar		
Counsel for the Respondent(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-1		
		Ms. Suparna Srivastava Mr. Tushar Mathur for R-2		
		Mr. Amit Kapur Ms. Aparajita Upadhyay for R	-3	
		Mr. Sethu Ramalingam for R-	4	

<u>ORDER</u>

Reserved for Judgment on main Appeals and also on IAs.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member